

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 49 of 2009**

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

10/07.09.2021: On the request of Mr. Jyoti Prasad Sinha, learned counsel for respondents this case is adjourned.

This case has already been admitted for hearing. LCR has not been called for.

Call for the LCR.

Rajnish

(ANANDA SEN, J.)